NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR

Counsel For Petitioners

2 Cibovishno T.v.P. Saivihan

ORDER

Shri R Ashok Kumar, counsel for petitioners present. Shri T V S Sai Vihari, counsel for R3 to R6 present. No representation on behalf of R9. In the circumstances, R9 is set ex parte. Pleadings are complete. The matter is posted for final hearing. Put up on 30.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)

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